SAIL have in the past appointed agents in the foreign countries for exporting steel. Such agents, however, are appointed on a case to case basis. There are no standing liaison agents for SAIL in foreign countries.

In case of indigenous purchases or purchase of imported items suppliers appoint agents to represent their cases with SAIL. Such agents are not appointed by SAIL.

These appointments are in line with normal commercial practice.

(c) No. Sir.

## Committee to review High Power Crop Insurance Scheme

## 694. DR. BAPU KALDATE: SHRI M. S. GURUPADAS-WAMY:

Will the Minister of AGRICUL-TURE be pleased to state:

- (a) whether it is a fact that the Crop Insurance Scheme has not been working economically;
- (b) whether Government have set up a High-Power Committee to undertake an indepth review of the functioning of the Scheme;
- what are the details (c) if so, thereof; and
  - (d) what are the terms of reference of this Committee?

MINISTER OF AGRICUL-TURE (SHRI G. S. DHILLON): (a) No, Sir.

(b) to (d) Yes. Sir. A Group under the Chairmanship of Additional Secretary of Ministry of Agriculture (Department of Agriculture & Cooperation) has been constituted to undertake an indepth and critical functioning of the review of the Comprehensive Crop Insurance Scheme. The other members of the Group are from Ministry of Finance, Planning Commission, General surance Corporation of India, Bombay, Government of Uttar Pradesh,

Indian Agricultural Statistics Research Institute. New Delhi, tional Sample Survey Organization and the Department of Agriculture & Cooperation.

The terms of reference of the Group are:

- (i) To undertake an indepth and critical review of the functioning of the Comprehensive Crop surance Scheme with a view to suggesting policy changes etc. improving its functioning future:
- Examine (ii) the proposed scheme for apple and sugarcane and reformulate the same in the light of the comments of the Committee of Secretaries on the sub-

## Taking over of Iron and Steel works at Bhadravati

695. SHRI M. S. GUEUPADAS-WAMY: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether the Government of Karnataka have recently forwarded a proposal regarding the taking over and Steel works at of the Iron Bhadravati:
- if so, whether the Central Government have since communicated to the Government of Karnataka about the take-over of works: and
  - (c) if so, when?

THE MINISTER OF STEEL AND MINES (SHRI M. L. FOTEDAR): (a) Yes, Sir.

- (b) No, Sir.
- (c) Does not arise.

## Specific Plan for Group Housing Societies

- 696, PROF. C. LAKSHMANNA, Will the Minister of URBAN DEVELOP-MENT be pleased to state:
- (a) whether Government have prepared any specific plan to permit and